

**NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH**

**CP No.69/Chd/Pb/2018**

**In the matter of:**

Punjab Accumulators Pvt. Ltd. ...Applicant.

Vs.

Registrar of Companies, Punjab & Chandigarh. ...Respondent.

Present: Mr. Karanveer Jindal, Advocate for the petitioner.  
Mr. Alok Jain, Advocate for the respondent.

As per office report, affidavit of service has been filed and the Registrar of Companies, Punjab and Chandigarh has filed his report. Service of Income Tax Department has also been effected but there is no representation from the Income Tax Department. Mr. Alok Jain, learned counsel for the respondent seeks short adjournment as the Registrar of Companies, Punjab and Chandigarh is not available today. List the matter on 19.07.2018 for arguments.

Sd/-  
(Justice R.P. Nagrath)  
Member(Judicial)

Sd/-  
(Pradeep R. Sethi)  
Member(Technical)

July 06, 2018  
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